

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SPECTRUM AERO PRIVATE LIMITED**  
**OPERATING IN AVIATION SERVICES, LOCATED AT NEW DELHI**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/LLP No.	Spectrum Aero Private Limited PAN No. AAFCR1388E CIN No U62200DL2011PTC213169
2	Address of the registered office	The Valley, 20 Regency Farms, Asola, New Delhi
3	URL of website	Website of the Corporate Debtor is not in operation.
4	Details of place where majority of fixed assets are located	No fixed assets available with the Corporate Debtor. However, as per Companies Act, 2013, the Company has brought forward business losses of Rs.98,32,86,786/-as on 31/03/23. Out of this business losses for Rs. Rs.51,43,31,444/- are not covered under any Income Tax proceedings. For the rest of the brought forward business losses proceedings are pending under The Income Tax Act, 1961, for which appeals with relevant authorities are pending. Unabsorbed Depreciation and Allowance under section 35(4) of the Income Tax Act. 1961 is Rs. 3,66,246/- as on 31/03/2023. The Current year (23-24) book losses as per Income Tax Act, 1961 is Rs. 13,68,360/-.
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	The Operations of the company is shut since 2022.
7	Number of employees/ workmen	No employees at present
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: irpspectrum@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: irpspectrum@gmail.com
10	Last date for receipt of expression of interest	26/09/2024
11	Date of issue of provisional list of prospective resolution applicants	01/10/2024
12	Last date for submission of objections to provisional list	06/10/2024
13	Date of issue of final list of prospective resolution applicants	16/10/2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16/10/2024
15	Last date for submission of resolution plans	16/11/2024
16	Process email id to submit Expression of Interest	irpspectrum@gmail.com

Date: 10/09/2024

Place: Gurgaon

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Resolution Professional for Spectrum Aero Private Limited (Under CIRP)  
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